

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2019

ORDER NO. 102 of 2019

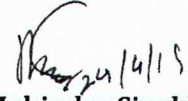
Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 79/2019 for CESTAT, Hyderabad for the period from 25.04.2019 to 26.04.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	On 25/04/2019	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Ms. Sulekha Beevi, Member (Judicial)	On 25/04/2019	Single Member matters.
Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	On 26/04/2019 (after LB is over)	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Division Bench matters will be taken after the hearing of Larger Bench matters, as notified.
2. There will be no adjournment of Larger Bench matter under any circumstance.

By order,


(Mohinder Singh)
Dy. Registrar (J)

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar (J)